

MINISTRY OF FINANCE**(Department of Revenue)**

(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 23rd June, 2017

INCOME-TAX

G.S.R. 631(E).—In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), number 48/2017, dated the 8th June, 2017, published *vide* number G.S.R. 561(E), dated the 8th June, 2017, in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), at page 8, in Form No. 26QC,—

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[Notification No. 55/2017/F. No. 370142/16/2017-TPL]

LAKSHMI NARAYANAN Under Secy.(TPL)